

BUSINESS ADVISORY COMMITTEE

(Seventeenth Lok Sabha)

FORTY-THIRD REPORT

(Presented on 3.8.2023)

The Business Advisory Committee held a sitting on Tuesday, the 1st August, 2023.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

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| (1) The Jammu and Kashmir Reorganisation (Amendment) Bill, 2023.
<i>(Consideration and passing)</i> | 2 Hours |
| (2) The Indian Institutes of Management (Amendment) Bill, 2023, after its introduction.
<i>(Consideration and passing)</i> | 2 Hours |
| (3) The Press and Registration of Periodicals Bill, 2023, after it is introduced, considered and passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 2 Hours |
| (4) The Inter-services Organisations (Command, Control and Discipline) Bill, 2023.
<i>(Consideration and passing)</i> | 2 Hours |
| (5) Motion of No-Confidence in the Council of Ministers. | 12 Hours
(To be taken up on Tuesday, the 8 th , Wednesday, the 9 th and Thursday, the 10 th August, 2023) |

NEW DELHI;
1st August, 2023
Sravana 10, 1945 (Saka)

Om Birla
Chairperson,
Business Advisory Committee.